

Statement 6: Financing of Gross Fiscal Deficit – As per cent of Total – 2020-21 (Accounts)

(Per cent)

| State/UT | Market Borrowings | Loans from Centre | Special Securities issued to NSSF | Loans from LIC, NABARD, NCDC, SBI and other Banks | Provident Funds, etc. | Reserve Funds | Deposits and Advances | Suspense and Miscellaneous | Remittances | Others | Overall Surplus (-)/ Deficit (+) | Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12) |
|---------------------------|-------------------|-------------------|-----------------------------------|---|-----------------------|---------------|-----------------------|----------------------------|-------------|----------|----------------------------------|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 1. Andhra Pradesh | 73.4 | 5.9 | -2.1 | 2.1 | 11.8 | -0.4 | -2.2 | 2.7 | -1.0 | – | 9.9 | 100.0 |
| 2. Arunachal Pradesh | 70.7 | 19.1 | 13.5 | 12.7 | 18.7 | -27.5 | -7.4 | -4.6 | -9.2 | -0.3 | 14.3 | 100.0 |
| 3. Assam | 128.1 | 3.7 | -6.8 | 8.2 | 8.0 | 0.4 | -2.1 | 3.1 | -0.4 | – | -42.2 | 100.0 |
| 4. Bihar | 82.8 | 18.6 | -6.3 | 2.3 | 0.6 | 1.2 | 14.3 | -16.2 | 2.7 | – | 0.2 | 100.0 |
| 5. Chhattisgarh | 66.4 | 21.5 | -2.9 | 0.7 | 2.6 | -2.9 | 3.2 | -0.1 | -0.3 | – | 11.9 | 100.0 |
| 6. Goa | 111.9 | 0.5 | -7.9 | 4.8 | 1.4 | 1.5 | 1.9 | 2.8 | 4.0 | -0.6 | -20.1 | 100.0 |
| 7. Gujarat | 82.3 | 26.1 | -9.0 | 1.8 | -0.4 | -1.7 | 5.8 | -2.9 | 0.3 | – | -2.4 | 100.0 |
| 8. Haryana | 89.1 | 14.5 | -3.5 | -15.3 | 3.6 | 2.1 | 5.4 | 5.4 | 0.1 | 0.1 | -1.4 | 100.0 |
| 9. Himachal Pradesh | 65.9 | 38.9 | -10.0 | 3.9 | 17.3 | -0.1 | 1.4 | -3.7 | -1.1 | -0.4 | -12.2 | 100.0 |
| 10. Jharkhand | 59.7 | 16.0 | -5.2 | 3.7 | -0.2 | 5.2 | 21.6 | 0.4 | 0.3 | -1.8 | 0.3 | 100.0 |
| 11. Karnataka | 92.3 | 18.9 | -2.4 | 0.8 | 5.4 | 2.4 | -1.0 | -4.4 | -0.1 | – | -12.0 | 100.0 |
| 12. Kerala | 56.3 | 15.4 | 6.0 | -0.7 | 28.2 | 0.4 | 1.2 | 1.5 | 0.1 | -0.2 | -8.1 | 100.0 |
| 13. Madhya Pradesh | 77.7 | 19.0 | 7.2 | 1.2 | 1.7 | 7.9 | 3.1 | 1.3 | 2.0 | – | -21.1 | 100.0 |
| 14. Maharashtra | 69.9 | 19.6 | -7.5 | 3.2 | 1.0 | 0.8 | 8.4 | -0.4 | 3.0 | 12.5 | -10.5 | 100.0 |
| 15. Manipur | 61.0 | 16.9 | -2.9 | 6.0 | 1.6 | 14.7 | -3.1 | 0.1 | -0.9 | – | 6.6 | 100.0 |
| 16. Meghalaya | 61.0 | 12.4 | -2.1 | 3.7 | 8.1 | -1.2 | 2.4 | -0.9 | -0.6 | 0.1 | 17.0 | 100.0 |
| 17. Mizoram | 36.3 | 12.1 | -0.9 | 5.8 | 11.5 | 0.4 | -1.2 | 20.1 | 7.3 | -0.1 | 8.8 | 100.0 |
| 18. Nagaland | 105.0 | 14.4 | -1.0 | -0.1 | -19.7 | -0.1 | 1.4 | -4.5 | – | -2.7 | 7.3 | 100.0 |
| 19. Odisha | 5.1 | 42.3 | -9.0 | 13.9 | 6.2 | -20.0 | -133.2 | 25.8 | 0.2 | 59.1 | 109.6 | 100.0 |
| 20. Punjab | 103.9 | 36.9 | -8.1 | -4.0 | -3.7 | 1.7 | 0.4 | -1.2 | -0.3 | – | -25.5 | 100.0 |
| 21. Rajasthan | 86.2 | 10.5 | -2.7 | – | 8.2 | 1.9 | 4.8 | 0.2 | – | -11.6 | 2.4 | 100.0 |
| 22. Sikkim | 56.8 | 8.4 | -0.7 | 0.9 | 6.8 | 0.7 | – | 5.6 | 15.6 | -0.1 | 5.9 | 100.0 |
| 23. Tamil Nadu | 81.7 | 10.1 | -1.9 | 2.3 | 3.1 | – | 5.9 | -7.4 | – | – | 6.3 | 100.0 |
| 24. Telangana | 79.1 | 4.4 | -1.7 | -0.1 | 1.9 | 0.4 | 10.4 | -0.5 | -0.1 | -1.0 | 7.1 | 100.0 |
| 25. Tripura | 85.4 | 25.9 | -6.2 | 5.2 | 33.5 | 13.1 | 12.7 | -0.1 | -1.7 | – | -67.8 | 100.0 |
| 26. Uttar Pradesh | 116.3 | 12.0 | -9.4 | 2.8 | 1.9 | -0.9 | 3.5 | 3.1 | -0.6 | -11.9 | -16.9 | 100.0 |
| 27. Uttarakhand | 95.8 | 55.2 | -14.4 | -4.6 | 7.9 | 1.7 | 7.0 | -10.9 | -0.1 | -4.1 | -33.4 | 100.0 |
| 28. West Bengal | 112.3 | 11.2 | -14.2 | -0.2 | 5.1 | 2.4 | 2.4 | -0.4 | – | -0.5 | -18.1 | 100.0 |
| 29. Jammu and Kashmir | 56.4 | 20.3 | -3.3 | -1.2 | 10.7 | 5.5 | 5.5 | -0.8 | -7.2 | -0.2 | 14.3 | 100.0 |
| 30. NCT Delhi | – | 180.4 | – | – | – | – | – | – | – | – | -80.4 | 100.0 |
| 31. Puducherry | 90.6 | -5.0 | -8.6 | -7.0 | -32.0 | -1.2 | 5.0 | 20.2 | – | 38.8 | -0.8 | 100.0 |
| All States and UTs | 82.4 | 16.9 | -3.9 | 0.9 | 5.1 | 1.0 | 2.8 | -1.0 | 0.3 | – | -4.6 | 100.0 |

‘–’: Nil/Negligible.

Note: (1) Same as in Appendix Table 9.

(2) ‘Others’ include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the State governments. Details in methodology.